

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 59/(MAH)/2015
CA No.

CORAM:


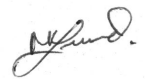
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Mr. Shailesh Nagindas Shah & Anr.
V/s.
M/s. Sun Shine Realtors Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kaileas S SURE	ilb Amit sheth for Resp No. 1 to 3	
	Adv. MONA LIMDI.	ilb. Krishna Royer L.Law L.Law for Petitioner	

ORDER

T.C.P. No. 59/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter on 27.04.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).